

obsolescence of plant and machinery. A Statement showing the state-wise break-up of the closed mills is given below.

(b) The number of workers on the roll of these closed mills is about 95000.

(c) There is no proposal at present to take over all these closed units.

(d) and (e) Under the new textile policy rehabilitation package are to be worked out for the revival of potentially viable sick units. Take over by the Government or nationalisation of sick units that are not found to be potentially viable is not considered to be a solution to the problems of sickness and Government would, as a rule, not intervene in such cases.

Statement

*Cotton Textile Mills Closed as on
30.6.1985*

S. No	STATE	NO. OF MILLS
1.	Andhra Pradesh	5
2.	Bihar	1
3.	Gujarat	20
4.	Haryana	2
5.	Karnataka	2
6.	Maharashtra	8
7.	Orissa	2
8.	Rajasthan	4
9.	Tamil Nadu	17
10.	U.P.	4
11.	West Bengal	4
12.	Pondicherry	1
Total		70

[Translation]

Formulation of Long Term Fiscal Policy

1608. SHRI VILAS MUTTEMWAR : Will the Minister of FINANCE be pleased to state :

(a) whether his Ministry proposed to formulate a long-term fiscal policy;

(b) whether work on the formulation of such a long-term policy has been stopped for the time being;

(c) if so the reasons therefor; and

(d) the time by which the policy is likely to be formulated ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANADHANA POOJARY) : Yes, Sir.

(b) No, Sir.

(c) Does not arise.

(d) The policy is under formulation, and it is hoped to complete the work by end of September 1985 or so.

[English]

Modi Spinning and Weaving Mills Modinagar

1609. SHRI INDRAJIT GUPTA :
DR. CHANDRASHEKHAR
TRIPATHI :

Will the Minister of SUPPLY AND TEXTILES be pleased to state :

(a) whether Government are aware that the management of the Modi Spinning and Weaving Mills at Modinagar has, since 1979, allowed its mills to become sick by neglecting investments in modernisation and showing excessive book losses;

(b) whether during the last two years and company has shut down three of its textile units on the plea of heavy losses and has thrown out 10,000 workers out of job;

(c) if so, the details thereof; and

(d) the action being taken against the management in view of the new textile policy ?

THE MINISTER OF STATE OF THE MINISTRY OF SUPPLY AND TEXTILES (SHRI CHANDRASHEKHAR SINGH) : (a) As per the available information, Modi Spinning and Weaving Mills has been incurring losses since 1980-81 due to prolonged labour unrest and recessionary conditions in textile industry.

(b) and (c) The following three subsidiary companies are closed from the dates mentioned against each of them :

Modi Textiles Ltd.	9.7.1984
Vishal Syntex Ltd.	3.10.1984
Modern Spinners	5.8.1983

The number of workers employed in these units was around 5000.

(d) Government have appointed a group of officers to look into the problems of closed mills. The group is aware of the problems of these mills.

Disbursement of Money Under Self Employment Scheme

1610. SHRI RAMSWAROOP RAM : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that he had directed the chairmen of 20 nationalised banks to disburse a sum of Rs. 200 crores in next two months under the self-employment scheme, and

(b) if so, the number of unemployed youths benefited with State-wise break up thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) In the meeting of Chief Executives of the public sector banks held on the 28th May, 1985 the need of early disbursement of loan in the sanctioned cases, was stressed.

(b) The State-wise number of beneficiaries who were sanctioned loan during 1984-85 under the Scheme of Providing Self-Employment of Unemployed Educated Youth is set out in the statement given below.

Statement

SL. NO.	NAME OF THE STATES/ UNION TERRITORIES	NO. OF APPLICATIONS SANCTIONED
1.	Andhra Pradesh	13,084
2.	Assam	7,642
3.	Bihar	14,806
4.	Gujarat	3,392
5.	Haryana	5,452
6.	Himachal Pradesh	2,011
7.	Jammu & Kashmir	1,119
8.	Karnataka	12,810
9.	Kerala	11,907